

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


19

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

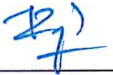
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVCRANANDA	ADVOCATE	vivendaa27@gmail.com +91-9505504131	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. B. N. RAJ	Advocate	9676921222	

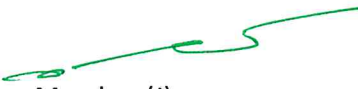
ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

Today matter is listed for filing reply/counter. However sought further time.

Time extended as a last chance. List the matter on 02.03.2020.

  
Member (T)

  
Member (J)

→ Binnu